

नवी दिल्ली, कानपुर, बंगलौर, हैदराबाद और अहमदाबाद) -

पत्रक I के कम्पाउण्डर (सम्बद्ध और कनकसा) : 155-5-165-8-181-10-211 कुशलता-रोप-10-221-12-305-15-350 राये।

पत्रक II के कम्पाउण्डर : 140-5-190-6-220 रुपये।

(2) अचिक वेतन वाले क्षेत्रों से जिन क्षेत्र पत्रक II के कम्पाउण्डर : 130-5-205 रुपये।

सम्बद्ध और कनकसा में, जहाँ दो पत्रक हैं कम्पाउण्डरों की भरती सामान्यतः निचले पत्रक में की जाती है और ऊंच पत्रक के वाली पर्वों को पयोत्रति द्वारा भरा जाता है अत्येक केन्द्र में इन दोनों पत्रकों के लिए एक जैसे कर्तव्य और बोधताएँ निर्धारित हैं। इन पत्रकों के वेतनमान, राष्ट्रीय औद्योगिक न्यायाधिकरण (बैंक विवाद) के फैसले के अनुसार निर्धारित किये गये हैं और ये वेतन मान 1 जनवरी, 1962 से लागू हुए थे, और इन्हें निर्धारित करते समय, सम्बद्ध पत्रकों में शामिल पर्वों के कर्तव्यों उत्तरदायित्वों और कार्यभार को ध्यान में रखा गया था। पर्वों के इस प्रकार के वर्गीकरण का धर्म किसी प्रकार का भेदभाव नहीं है जिसके लिए सरकार द्वारा कोई कार्रवाई किये जाने की आवश्यकता हो। फिर भी, कामगार कर्मचारियों के (विभिन्न कम्पाउण्डर भी शामिल हैं) वेतनमानों में संशोधन करने का मामला, औद्योगिक विवाद अधिनियम, 1947 की धारा 10क के अधीन एक मध्यम को लॉप दिया गया है।

**Thogurpet Reservoir on Cheyyar River (Andhra Pradesh)**

6264. Shri Parthasarathy: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government are aware that the Government of Andhra Pra-

desh laid foundation for the Thogurpet Reservoir on Cheyyar River in Rajampet Taluq, Cuddapah District some years ago;

(b) whether it is a fact that it is one of the projects which have been included in the Fourth Plan; and

(c) if not, whether Government propose to take up the matter with the Government of Andhra Pradesh in view of its importance to control famine in Cuddapah district?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) and (c). The Government of Andhra Pradesh have intimated that due to paucity of funds this project could not be included in the Final Draft Fourth Five Year Plan of the State.

#### Tungabhadra Project

6265. Shri S. A. Agadi: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Korihalli village of Mundgeri Taluk of District Dharwar, Mysore, State, though it comes under submergible area of the Tungabhadra Project Scheme has not so far been completely acquired and the proposal for rehabilitating the villagers has not yet been taken up;

(b) if so, the area so far acquired from the existing village;

(c) whether any new site has been secured for the rehabilitation of these villagers;

(d) if so, the detail thereof and its distance from the existing village; and

(e) the estimated amount of compensation proposed to be paid for acquiring the present village and the amount proposed to be spent for acquiring the new site?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Lands and buildings of village Korihalli coming under 1935 contour have already been acquired. Further acquisition of a few houses affected by rise